

Calcutta High Court (Appellate Side)

Scrutiny List From 05-07-2021 To 05-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1262/2021	DHIRAJ BAITHA AND ANR	RAJASHREE BHOWMICK		
2	CO	1263/2021	MAJIBAR MALLICK AND ANR.	AMIT SINGH	26-07-2021	1. WRONG ADDRESSING TO THE HONORABLE RAJESH BINDAL, CHIEF JUSTICE (ACTING).
3	CO	1266/2021	M/S GREEN INFO MANAGEMENT PVT LTD	Arjun Samanta	26-07-2021	XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER PRESENTATION FORM
4	CO	1267/2021	SMT SWARNA PROVA ROUTH BISWAS	SOVAN DASGUPTA	26-07-2021	THE NAME OF THE DISTRICT WRITTEN ON THE FIRST PAGE OF THE PETITION IS NOT RIGHT.
5	CRM	4546/2021	MANIK SARKAR	PRADYUT SAHA		
6	CRM	4593/2021	AMARESH GHOSH	Kunal Ganguly	26-07-2021	1. THE SELF ATTESTED XEROX COPY OF THE PHOTO ID PROOF IS NOT ATTACHED WITH THE FILE. 2. ACCEPTANCE IS NOT WRITTEN ON THE BACK SHEET OF THE VOKALATNAMA.
7	CRM	4595/2021	ANAMIKA GHOSH@ANAMIKA HAZRA AND ORS	DEBOPRIYA SAMANTA	26-07-2021	1. CURRENT PRESENTATION FORM HAS TO BE SUBMITTED.
8	CRM	4604/2021	SUVAJIT DAS @ SUBHO DAS	SWARVANU SAHA	26-07-2021	PHONE NUMBER OF THE PETITIONER IS ABSENT
9	CRR	1425/2021	TAPAN ROY	ALOTRIYA MUKHERJEE	26-07-2021	SHORT LIST OF DATES, SYNOPSIS AND XEROX COPY OF THE ORDER ARE NOT ATTCHED WITH THE FILE.
10	CRR	1427/2021	SAGAR SARKAR	NIRUPAM SARKAR	26-07-2021	THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT RIGHT.
11	CRR	1428/2021	SWARUP KUMAR SEN AND ANR.	MADHUSUDAN MONDAL	26-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
12	RVW	81/2021	SUBRATA MAITY	SABITA BARIK	26-07-2021	1. LIST OF DATES AND SYNOPSIS HAS EXCEEDED THE STIPULATED LIMIT OF 2(TWO) PAGES.
13	WPA	11141/2021	NUR ALM SK	HABIBUR RAHAMAN	26-07-2021	1. WRONG PIN CODE NO. ON THE ADDRESS OF THE PETITIONER.
14	WPA	11162/2021	ABUL KALAM AZAD	Atis Kumar Biswas	26-07-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
15	WPA	11164/2021	PRADIP KUMAR NAIYA	PUSPITA BHOWMICK	26-07-2021	SYNOPSIS AND SHORT LIST OF DATES EXCEED OF TWO PAGES

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
16	WPA	11165/2021	HAFIJA KHATUN AND ORS	Ali Ahsan Alamgir	26-07-2021	1. RESPONDENT NO 1, STATE OF WEST BENGAL , WRONGLY TYPED.
17	WPA	11166/2021	FAIMEED HOSSAIN	AMRITA PANDEY	26-07-2021	1. SYNOPSIS PAGES ARE WRONGLY ATTACHED. 2. PIN CODE NUMBER OF RESPONDENT NO 6 IS MISSING.
18	WPA	11176/2021	PRASANTA MONDAL AND ANR	VIJAY VERMA	26-07-2021	NOTARY STAMP IS ABSENT IN EACH PAGE OF THE PETITION
19	WPA	11179/2021	SMT JAKALI PROVA DAS(LAHIRI)	KAUSHIK CHOUDHURY	26-07-2021	1. PETITIONER PHONE NO IS ABSENT. 2. ADVOCATE WELFARE LOGO IS ABSENT IN THE VOKALATNAMA.
20	WPA	11180/2021	TAPAS BANERJEE	DEBASHREE DHAMALI	26-07-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING)
21	WPA	11181/2021	VIKRAMJIT SEN AND ORS.	DEBASHREE DHAMALI	26-07-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING)
22	WPA	11183/2021	BANANI DEY	ARANYA SAHA	26-07-2021	NO PIN CODE NUMBER IS GIVEN IN THE ADDRESS OF RESPONDENT NO. 5 AND 6
23	WPA	11189/2021	PUSPA RANI BISWAS	BISWAJIT TIWARI	26-07-2021	THE SERIAL NO OF THE FIRST PRIVATE RESPONDENTS IS NOT RIGHT.
24	WPA	11193/2021	ANANDAMOY ADHIKARI	J.N. MANNA	26-07-2021	1. SERIAL NUMBERS OF THE RESPONDENTS ARE WRONG IN PAGE 3. 2. SHORT LIST OF DATES IS MISSING.